

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Tax Appeal No. 50 of 2013

The Commissioner of Income Tax, Dhanbad ... Appellant

Versus

Menka Faishion & Prashikshan Kendra, Deoghar

... .. Respondent

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant : Ms. Rupa Kumari, Advocate
For the Respondent : Mr. Piyush Poddar, Advocate

Oral Order

11/Dated: 25.06.2020

Let this matter be listed before the Bench which is in seisin
of the subject matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)